NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. TCP 24/2010

CORAM:

SHRI ANIL RAJ CHELLAN	**SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T)	**HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

NAME OF THE PARTIES:- **Elegant Industries Pvt. Ltd.**
V/s
Shishir Nevatia & Ors.

Section: 284(4) of Companies Act, 2013

ORDER

TCP 24 of 2010

For the Applicant	:	None present
For the Respondent	:	Adv. Neeta Jain

A perusal of the record reveals that none has been appearing on behalf of the Applicant for long. It appears that the Applicant is not interested in prosecuting the present Petition any further. In these circumstances, list this matter either for the appearance of the Applicant or dismissal of the present Petition on **23.09.2024 at 02:30 PM.**

Sd/-	**Sd/-**
ANIL RAJ CHELLAN	**KULDIP KUMAR KAREER**
Member (Technical)	**Member (Judicial)**

ANKIT